OF AGSON GLOBAL PRIVATE LIMITED (as on May 23, 2025)

Notes related to the claims verification process for Agson Global Private Limited

1	General notes applicable to the overall claims verification process:											
1.	Pursuant to an order dated January 30th 2024 ("Order"), the Hon'ble NCLT initiated the Corporate Insolvency Resolution Process agains the Corporate Debtor. Thereafter, the promoter of the company filed an appeal before the Hon'ble NCLAT against the CIRP initiation order. The NCLAT vide order dated 23rd February 2024 imposed a stay on the constitution of Committee of Creditors. In the meanwhile, the consortium of lenders assigned their entire debt in favour of National Asset Reconstruction Company Limited ("NARCL") vide Joint Assignment Agreement dated 30th December 2024. Thereafter, the Hon'ble NCLAT, vide order dated 15th May 2025 dismissed the appeal filed by the promoter and revoked the stay on the constitution of CoC. This is the List of creditors as on May 23, 2025.											
1.	The below list places reliance on the information received from and verified from the records of the Corporate Debtor and is subject to further revision and verification.											
1.	As part of the verification of the claims, there are following categories of "verification" to take note of, as laid out below—											
	Amount Admitted – refers to the amount that has been verified from the documents submitted by the claimant and reconciled from the records available with the Corporate Debtor.											
	Amount under verification – refers to the amount of claims that are currently under review; the status of the same shall be updated post verification.											
1.	There have been certain challenges with regards to verification of claim details with the records of the Corporate Debtor. It has been the continued endeavor of the IRP and the IRP team to engage with relevant stakeholders in order to verify the claims in an expeditious manner, as practically feasible, by placing reliance on the Corporate Debtor's records and books of accounts, inputs / information from the Corporate Debtor's personnel and the supporting documents submitted by the concerned creditors (including any clarifications, as may have been sought).											

AGSON GLOBAL PRIVATE LIMITED

		Summ	ary of claims received	Summary	of claims admitted	Amount of	Amount of	Amount	Details	
Sr. No.	Category of creditor	No. of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	claims not admitted	of claims under verification	in Annexure	Remarks, if any
1	Secured financial creditors belonging to any class of creditors	-	1	-	1	-	-	1	-	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	21,86,84,81,244.14	1	21,72,30,42,096.39	-	2,57,13,914.60	11,97,25,233.15	1	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)		-	-	-	-	-	-		-
5	Operational creditors (Workmen)		-		-	-	-	-		-
6	Operational creditors (Employees)		-			-	-	-		-
7	Operational creditors (Government Dues)	1	37,22,18,986.90	1	1	1	-	37,22,18,986.90	2	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	7	81,19,96,431.67	7	-	-	-	81,19,96,431.67	3	-
9	Other creditors, if any, (other than financial creditors and operational creditors)		-		1	-	-	-	9	-
	Total		23,05,26,96,662.71	9	21,72,30,42,096.39	-	2,57,13,914.60	1,30,39,40,651.72		

Annexure – 3

Name of the corporate debtor: Agson Global Private Limited; Date of commencement of CIRP: January 30, 2024; List of creditors as on: May 23, 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

		Details	of claim received			Details of claim ad	mitted				Amount			
S. No	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	of any Mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
1	National Asset Reconstruction Company Limited ('NARCL') represented through India Debt Resolution Company Limited ('IDRCL')	30.12.2024	21,86,84,81,244.14	21,72,30,42,096.39	Loan	21,86,84,81,244.14	16,53,12,06,653	No	100.00%		NIL	2,57,13,914.60	11,97,25,233.15	
	TOTAL		21,86,84,81,244.14	21,72,30,42,096.39		21,86,84,81,244.14	16,53,12,06,652.58		100.00%	-	-	2,57,13,914.60	11,97,25,233.15	

Annexure – 4

Name of the corporate debtor: Agson Global Private Limited; Date of commencement of CIRP: January 30, 2024; List of creditors as on: May 23, 2025

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

		Name of Creditor	Details of claim received		Details of claim admitted					Amount	Amount	:	Amount			
SI. No.	No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered	related party?	% of voting share in CoC	of contingent claim	of any Mutual dues, that may	Amount of claims not admitted	of claims under verification	E-mail ID	Bank Account Details	Remarks, if any
		TOTAL		-	•		-		0.00%	-	-	-	-			

Annexure – 5
Name of the corporate debtor: Agson Global Private Limited; Date of commencement of CIRP: January 30, 2024; List of creditors as on: May 23, 2025
List of operational creditors (Workmen)

			Details of	claim received	ceived Details of claim admitted					Amount			
SI.	Name of authorised representative, in any	Name of employee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	of any Mutual dues, that may be set-off	Amount of claims under verification	Amount of claims not admitted	Remarks, if any
	TOTAL			-	-				-	-	-	-	

Annexure – 6

Name of the corporate debtor: Agson Global Private Limited; Date of commencement of CIRP: January 30, 2024; List of creditors as on: May 23, 2025

List of operational creditors (Employees)

			Details of	claim received	D	etails of clain	n admitted			Amount				
SI. No.	Name of authorised representative, if any	Name of employee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	of any Mutual dues, that may be set-off	Amount of claims under verification	Amount of claims not admitted	E-Mail	Remarks, if any

							1							
	•	•			Annexure – 7		!			!				
	Name of the corporate debtor: Agson Global Private Limited; Date of commencement of CIRP: January 30, 2024; List of creditors as on: May 23, 2025													
	List of operational creditors (Government dues)													
	Details of claimant			claim received	De	tails of claim	admitted			Amount				
Sl. No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	Amount of contingent claim	of any Mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks If any	
1	Department of Trade & Taxes; Delhi VAT	NCT of Delhi	23-Feb-24	37,22,18,986.9	-	Govt. Dues	No	NA				37,22,18,986.90		
	TOTAL			37,22,18,986.9	-							37,22,18,986.9		

Annexure – 8

Name of the corporate debtor: Agson Global Private Limited; Date of commencement of CIRP: January 30, 2024; List of creditors as on: May 23, 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

		Details of	claim received		Details	of claim ac	lmitted				Amount			
S. No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	of any Mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
1	Green Globe Logistics	22-Feb-24	49,86,397	-	Operational Creditor	-	-	No	NA				49,86,397	
2	Select Harvest USA LLC	23-Apr-25	37,79,56,999	-	Operational Creditor		-	No	NA				37,79,56,999	
3	BASF India Limited	22-Feb-24	37,47,31,792.75	-	Operational Creditor	-	-	No	NA				37,47,31,793	
4	Cushman & Wakefield India Pvt Ltd	03-Sep-24	29,66,733	-	Operational Creditor		-	No	NA				29,66,733	
5	Amazon Transportation Services Private Limited	30-Apr-24	46,59,888	-	Operational Creditor	-	-	No	NA				46,59,888	
6	Amazon Seller Services Private Limited	30-Apr-24	3,27,07,887	-	Operational Creditor		-	No	NA				3,27,07,887	
7	Prodalim B.V.	24-Apr-24	1,39,86,735		Operational Creditor	-	-	No	NA				1,39,86,735	
	TOTAL		81,19,96,432			-	-			•	-	•	81,19,96,432	

Annexure – 9

Name of the corporate debtor: Agson Global Private Limited; Date of commencement of CIRP: January 30, 2024; List of creditors as on: May 23, 2025

List of other creditors (Other than financial creditors and operational creditors)

		Detai	ls of claim received	Details of claim admitted						Amount			
S. No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	Amount of contingent claim	of any Mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any